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SLP(C)No. 7032 OF 2002  
ITEM No.1A  
FOR JUDGMENT

Court No. 6

SECTION XIIA

S U P R E M E C O U R T O F I N D I A  
RECORD OF PROCEEDINGS

Civil Appeal No.6844 of 2003 @  
Petition(s) for Special Leave to Appeal (Civil) No.7032/2002

(From the judgement and order dated 23.8.200 in OJC 13475/99  
of The HIGH COURT OF ORISSA AT CUTTACK )

STATE OF ORISSA AND ORS. Appellant (s)

VERSUS

RAJENDRA KUMAR DAS AND ANR.Respondent (s)  
WITH CA 6848, 6846, 6847 & 6845/2003 @ SLP(C) 7994, 9699, 20165 and 19708/2002

( HEARD BY HON'BLE DORAISWAMY RAJU AND ARIJIT PASAYAT, JJ. )

Date : 29/08/2003 These Petitions were called on for pronouncement  
of Judgment today.

CORAM :

HON'BLE MR. JUSTICE DORAISWAMY RAJU  
HON'BLE MR. JUSTICE ARIJIT PASAYAT

For Appellant (s)Mr. Jana Kalyan Das, Adv.

For Respondent (s) Mrs. K Sarada Devi, Adv.

Mr. Sibho Sankar Mishra, Adv.

Mr. Sudersh Menon, Adv.

O R D E R

Hon'ble Mr. Justice Arijit Pasayat pronounced the Judgment of the Court.  
Leave granted in all the SLPs.

The appeals are allowed terms of the signed judgment leaving the parties to bear their respective costs.

(D.L.Chugh) (Vijay Aggarwal)  
Court Master Court Master

Signed Judgment (REPORTABLE) is placed on the file